

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(Appellate Jurisdiction)

**APPEAL NO. 151 OF 2018 &**  
**IA NO. 1282 OF 2018**

**Dated: 20<sup>th</sup> September, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Mrs. Anila Gupta**

**.... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Venkatesh  
Ms. Nishtha Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishan for R-1

**ORDER**

**(IA NO. 1282 OF 2018- Delay in filing reply)**

We have heard the learned counsel appearing for the Appellant and learned counsel appearing for the first Respondent.

Learned counsel, Mr. Buddy A. Ranganadhan, appearing for the first Respondent submitted that, there is a delay of 14 days in filing the reply which has been explained satisfactorily in the application. The same may kindly be accepted and delay may kindly be condoned.

Submission made by the learned counsel appearing for the first Respondent, as stated above, is placed on record.

In the light of the submission made by the learned counsel appearing for the first Respondent and after perusal of the application explaining the delay in filing the reply, we find it satisfactory as sufficient cause has been made out. The same is accepted and the delay in filing the reply is condoned. IA is allowed.

**APPEAL NO. 151 OF 2018**

The learned counsel appearing for the Appellant prays for four weeks time to enable him to file his rejoinder.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

The learned counsel appearing for the Appellant is permitted to file his rejoinder in this matter by 22.10.2018, as requested, duly serving copy on the other side.

List this matter on **22.10.2018**, as agreed by the learned counsel appearing for the Appellant and the Respondent.

**(S. D. Dubey)**  
**Technical Member**  
*pr/vg*

**(Justice N. K. Patil)**  
**Judicial Member**